## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 27(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 5.08.2016

NAME OF THE COMPANY:

Avenue Homes Pvt. Ltd.

V/s.

M/s. Brys Hotels Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013

S.NO.	NAME DESIGNATION	REPRESENTATION	SIGNATURE
7	America sneema, Advocale	Petitioner	and
2 -	Crungan Mittal Advoca	to Reliteran	Guyan

## Order

Ld. Counsel for the Petitioner has filed proof of service by attaching Newspaper cutting of Deccan Herald dated 06.06.2016 published in English and Newspaper Dainik Jagran published in Hindi. It has been stated that the head office of the company is in Delhi.

Ld. Counsel undertakes to publish the notice in the English Daily i.e. 'Times of India.'

Let the affidavit of service be filed.

List for further consideration on 09.09.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

5<sup>th</sup> August, 2016 (P.K. Sud)